

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 08.06.2021 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh., Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App. (AT)(CH)(Ins) No. 98/2021	Cochin Pharma Vs Bijoy Prabhakaran Pulipra &another	Hari Kumar G Nair Ramalinga VA	
2.	Comp App. (AT)(CH)(Ins) No. 99/2021	Oriol Health Care Vs Bijoy Prabhakaran Pulipra &another	Hari Kumar G Nair Ramalinga VA	
3.	Comp App. (AT)(CH)(Ins) No. 100/2021	Rathnam & co Vs Bijoy Prabhakaran Pulipra &another	Hari Kumar G Nair Ramalinga VA	

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App. (AT) (CH) No. 07/2021	S. Iruthaya Nathan Vs G. V. Ravikumar	P. James Victor Rajkumar	B. Ramanakumar
5.	Comp. App (AT)(Ins)(CH) No. 9/2021	Ashok Sachdev Vs Call Express Construction (India) Private Limited	Alishan Naqvee Mohd. Kamran	Jayant Gaurav Chatterji
6.	Comp. App (AT) (CH) (Ins) No.22/2021	Ashique Ponnamparambath Vs The Federal Bank limited (in the matter of M/s. Platino Classic Motors (India) Pvt Limited)	Vinam Gupta Ramya Subramaniam Rajeswari Mukherjee	
7.	Comp App. (AT)(CH)(Ins) No. 47/2021	Real Link Engineering India P Ltd Vs Marikko Industrial Chemicals	R. Rajesh	

Copy to:

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Member (J)

(Chennai Bench)